

**IN THE INCOME TAX APPELLATE TRIBUNAL
“A” BENCH : BANGALORE**

**BEFORE SHRI. A. K. GARODIA, ACCOUNTANT MEMBER
AND SHRI. GEORGE GEORGE K, JUDICIAL MEMBER**

ITA No.848/Bang/2017
Assessment Year : 2011-12

Dr. Bhaskar S, Managing Director, Puttur City Hospital, APMC Road, Puttur. PAN : ACIPB 1912 G	Vs.	The Income Tax Officer, Ward -1, Puttur.
APPELLANT		RESPONDENT
Assessee by	:	Shri. Pranav Krishna, Advocate
Revenue by	:	Shri. Priyadarshi Mishra, JCIT (DR)(ITAT), Bengaluru
Date of hearing	:	24.09.2020
Date of Pronouncement	:	09.10.2020

ORDER

Per A. K. Garodia, Accountant Member:

This appeal is filed by the assessee and the same is directed against the Order of the learned CIT (A) Mangalore dated 28.02.2017.

2. Learned AR of the assessee orally stated that the assessee is opting for Vivad Se Vishwas Scheme, 2020. In the course of hearing, it was the proposition put forward by the Bench that under these facts, the appeal of the assessee may be dismissed as withdrawn and liberty may be granted to the assessee to approach this Tribunal for recall of this order under section 254(2) of the Act in case the assessee finally opts out of Vivad Se Vishwas Scheme, 2020. In reply, it was submitted by learned AR of the assessee that if such liberty is granted to the assessee, then he has no objection about dismissal of

the appeal as withdrawn. Learned DR of the Revenue also agreed to this proposition put forward by the Bench.

3. In view of above discussion, we dismiss this appeal as withdrawn and grant liberty to the assessee to approach this Tribunal for recall of this Tribunal order under section 254(2) of the Act in case the assessee finally opts out of Vivad Se Vishwas Scheme, 2020 for any reason.

4. In the result, assessee's appeal is dismissed.

Pronounced in the open court on the date mentioned on the caption page.

Sd/-
(GEORGE GEORGE K)
Judicial Member

Sd/-
(A.K. GARODIA)
Accountant Member

Bangalore,

Dated: 09.10. 2020.

/NS/*

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| 1. Appellants | 2. Respondent | 3. CIT |
| 4. CIT(A) | 5. DR, ITAT, Bangalore. | 6. Guard file |

By order

Assistant Registrar,
ITAT, Bangalore.